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इस मसले पर बहत संजीदगी से गौर कर रही है क्योंकि जितना रूपया सर्वे द्रधा है वस नेशनल कैपिटल रीजन के कंसेप्ट की बिल्कल प्रोमोट नहीं करता है। दसरी बात यह है कि परा इलाका नेशनल कपिटल रीजन का एक ऐडिमिनिस्टेशन के मातहत नहीं है भीर उसके कुछ हिस्से दूसरे सबीं में पड़ने है। तो उसकी वजह से काम ठीक नहीं चलना है, दूसरी स्टेट्स अपने इंटरेस्ट को मामने रखने हुए बहुत सार ऐसे कदम उठा लेती है जो नेशनल कैपिटल रीजन के कंसेप्ट के बिल्कल खिलाफ है, जैसे कि जलर प्रदेश सरकार ने दहली के दरवाजे पर नोधडा का इंडस्टियल ऐस्टेबलिशमेंट लाकर खड़ा कर दिया है जिसने नेशनल कैंपिटल रीजन के विचार को धनका पहचाया है। इमलिए मिनिग्दी यह मोच रही है और इस पर स्टडी हो रही है कि इस किम्म के छोटे टाउस्स को जो

within computable distance of bigger city

हों ग्रीर जिन मंग्रीय का पोटेशियल मीज़द है वह हडको को कहा गया है कि ऐसे टाउन को श्राइडेटिफाई करे श्रीर उसमें पूरा इन्का स्ट्रक्चर प्रोवाइड किया जाये जो दूसरे लोगों को बड़े शहरों में लाने के लिए बाइस बनता है। यह स्टडो बहुत जोर से चल रही है श्रीर में उस्मोद करता हू कि इस पर जल्दी श्रमल होगा।

SHRI B RACHAIAH: May I know how many flats have been allotted to the Scheduled Castes and the Scheduled Tribes applicants out of the total number of houses constructed?

SHRI SIKANDAR BAKHT: I will require a notice for this.

SHRI BALWANT SINGH (Ramoo-walia): The Indian immigrants want to construct houses in this country, preferably in Delhi Will the Minister be pleased to state—has he any plan to encourage Indian immigrants to construct houses in Delhi?

SHRI SIKANDAR BAKHT: There was a scheme like this. But it is being studied again. It might be revised.

## DDA Flatz for MP.

\*194. SHRI SHIV SAMPATI RAM:
Will the Minister of WORKS AND
HOUSING AND SUPPLY AND REHABILITAIOTN be pleased to state:

- (a) the number of flats offered to Members of Parliament in the draw held for the purpose during 1977-78 by DDA;
- (b) the total number of Members of Parliament who had applied for the flats;
- (c) when the applications for the draw were first invited from Membεrs of Parliament;
- (d) the number of times the last date of receipt of such applications was extended and the particular reasons for which the last date was extended each time; and
- (e) the efforts made to allot flats to those Members of Parliament whose name could not come in the drawfor allotment of a flat?

निर्माण सौर झावास तथा पूर्ति सौर पुनर्वास मंत्रालय में राज्य मन्त्री ( श्री राम फंकर ): (क) 9.

- (項) 55.
- (ग) 28 अप्रैल 1977 में 31 मई, 1977 तक आवेदन मागे गए थे।
- (घ) आर्वेदन पत्र प्राप्त करने की अन्तिम तारीख 6 बार बढ़ाई गई थी। इसके निम्नलिखित कारण थे ——
  - (i) संसद्, महानगर परिषद् तथा दिल्ली नगर निगम के नव निर्वाचित मदस्यों में विस्तृत प्रचार करने के लिये,
  - (ii) ससद् सदस्य तथा भ्रन्य लोग राज्य विधान सभाग्रों के चुनाकों में में व्यक्त थे।
- (ड) भविष्य मे जनता मे आवंटन के निए दिये जाने वाले फ्लैटों मे से उनके कोटे के अनुसार उन्हें आवंटन किये जायेंगे।

श्री शिव सम्पत्ति राज : क्या नंजी महोदय यह बनायेंगे कि प्रश्न के उत्तर के भाग (क) में कहा गया है, 9, तो उन 9 संसद-पदस्यों के नाम क्या हैं?

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प्रश्न के उत्तर (ख) में कक्षा गया है 55, तो इसमें संसद्-पदस्यों ग्रीर ग्रन्य लोगों का पृथक्-पृथक् ब्योरास्याहै?

प्रकृत के उत्तर (ग) और (घ). में कहा गया है कि 28 अप्रैल, 1977 में 31 मई, 1977 तक धावेदन मांगें गये, मैं जानना चाहता हूं कि 12 दिन में 6 बार समय बढाना कहां तक मही है और उसका क्या प्रयोजन हुआ ?

डेट बढ़ाने के बाद किननी एप्नीकेशन्स आर्ड, और किन-किन लोगों की एप्लीकेशन्स आर्ड?

श्री राम किंकर: मेरे पास नामों की सूची नहीं है।

MR. SPEAKER: He does not have the names. He wants notice.

श्री शिव सम्पत्ति राम: मेरे पहले प्रश्न की ही सुचना मती महोदय के पास नहीं है, मैने 9 सदस्यों के नाम जानने चाहे है ?

MR. SPEAKER: The question is, what are the names of Members to whom flats were allotted.

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND RE-HABILITATION (SHRI SIKANDAR BAKHT): We don't have the names here.

भी शिव सम्पत्ति राम: प्रध्यक्ष महोदय,
मैने 4 सवाल किये है स्रीर मंत्री महोदय एक
का उत्तर भी नहीं दे रहे है, कह रहे है कि
हमारे पाम नाम नही हैं। 12 दिन में
6 बार टाइम बढ़ाने का क्या प्रयोजन हमा
भीर कितनी एप्लीकेशनम साई ?

SHRI SIKANDAR BAKHT: I will try to give the names. Sir.

भी भानु कुमार शास्त्री: भापने पहले हाउस को मिसलीड करते हुए कहा कि मेरे पास नाम नहीं है। ऐसा क्यों कहा गया ? भव भाप नाम सुना रहे है। भ्रगर भागके पास नाम थे तो भापको सुनाना भाहिए था, भापने मिसलीड करने की को शिश क्यों को ?

SHRI SIKANDAR BAKHT: It is a fact that I did not have the names. But I got it just now.

भी ल**बन लाल कपूर** : मत्नी महोदय, ग्रामी भ्रापके पास नाम कहा से ग्रा गये है?

THE PRIME MINISTER (SHRI MORARJI DESAI): Sir, it does not befit them to use such expressions.

SHRI SIKANDAR BAKHT: The nan.es are: Shri Sarat Kumar Kar. Shri Khyomo Lotha, Shri Mahamaya Prasad Sinha, Shri Arif Beg, Shri D. P. Vashist, Member, Metropolitan Council. Shri Pranab Mukheriec. M.P., Mrs. Vidyavati Chaturvedi, Shri Lai Buala, Shri Mahi Lal, Among the successful one are: Shri Kumar Kar. Shri Arif Beg, Shri D. P. Vashist, Shri Pranab Mukherjee, Shri Mahi Lal. were successful. In the waiting lists were: Shri Khyomo Lotha, Shri Mahamaya Prasad Sinha, Mrs. Vidyavati Chaturvedi, Shri Lal Buala Out of the successful, we have Shri R. K. Sharma, Shri Sawai Singh Sisodia. In the waiting list, the names are: Shri Balbir Singh, Shri Suraj Bhan, Shri Boddipalli Rajagopala Rao.

These are the names which I have got.

भी शिव सम्पत्ति राधः मै यह जानना चाहता हूं कि जब आगे ऐसे पनैट एलाट किये जायेगे, तो उन के एलाटसेट के लिए क्या प्रावधान किया गया है, उन पलटों का क्षेत्रफल कितना होगा भीर किन लोगों को प्राथमिकता हो जायेकी ।?

श्री सिकन्वर बक्त : उसका सीधा तरीका यह है कि जिन एम० पीख० के नाम लाटरी में नही आने हैं, वे कैरी झोवर किये जाने हैं और नैक्स्ट स्कीम में फिर से लाटरी निकाली जाती है

SHRI K. MAYATHEVAR: May I know from the hon. Minister whether the allotment of flats to M.Ps is done purely on the basis of merits, seniority, priority or recommendation? Also may I know from him if the Government is considering giving of any concessions to Members of Parliament regarding the allotment on the loan basis—longterm loan basis—that is within a period of five years?

SHRI SIKANDAR BAKHT: These allotment sare made on a hire purchase basis where a certain amount is required to be paid initially and then the rest of the instalments are to be paid monthly.

SHRI SAMAR GUHA: Sir, I want to draw the attention of the Prime Minister to this because it appears to me that this practice of giving flats to M.Ps is absolutely unjust and unfair and it should not have been done. Only those M.Ps who have no residential quarters in any part of the country, only they should be entitled to get a flat in Delhi. And to those M.Ps who have residences, this kind of unjust favouritism should not be shown.

Therefore, I want to know from the hon. Minister whether the whole policy should be required to see that only those MPs who have no residential quarters in their own areas will get the preference of having flats in Delhi and nobody else.

SHRI SIKANDAR BAKHT: This is a suggestion which has been noted.

SHRI SAMAR GUHA: My suggestion is this. I want to know from the hon. Minister on what basis the

M.Ps are to be given this special preference. Some of the names which 'he read out—I know that—have their own flats—more than one flat in their residential areas. Why should they be given flats when they have more than one quarter?

SHRI SIKANDAR BAKHT: This is the practice which has been there. It is being followed. If there is any scheme, from out of that scheme, 3 per cent of the houses are reserved for M.Ps or Members of the Metropolitan Council and Members of the Municipal Corporation. It is only 3 per cent. This is also a suggestion which has come from the hon Member. I am replying on the basis of the scheme which has been existing for long.

SHRI A. BALA PAJANOR: May I know from the hon. Minister if he has agreed to take up the suggestion made by Prof Guha he would accept my suggestion as well? Is he prepared to take my suggestion of giving the allotment of houses to Members of Parliament region-wise Suppose if there are 50 houses, five houses are given to Members of each region, it will create a cosmopolitan atmosphere in the capital city of Delhi. I think it is better if the hon. Minister takes the suggestion of alloting five houses out of fifty to Members of each region, that will create a cosmopolitan atmosphere in the capital of Delhi.

SHRI SIKANDAR BAKHT: This is the second sugestion that has come. I may pool all those suggestions so that my ministry may be able to consider all these.